

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-163(PB)/2020

IN THE MATTER OF:

M/s. Neha Roadways

v.

Kee Projectas Ltd.

.... Applicant/petitioner

.... Respondents

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 14.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

ORDER

List on 03.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.01.2021
Ritu Sharma